Ordinance 25(XXV)

SENIORITY OF TEACHING STAFF

- 1. Seniority in each grade shall be determined in accordance with the length of continuous service from the date of appointment of the person in his/her grade. If a teacher, selected by a duly Selection Committee for an appointment to a post in the same grade in any Institution/Department of Studies, his/her seniority in the Institution/ Department of Studies will be reckoned from the date of his/her original appointment to the post with the same grade in the University.
- 2. If a teacher is Promoted to the next higher grade/post under the Career Advancement Scheme, his/her seniority in the higher grade/post shall be reckoned from the date of eligibility for promotion to the next grade/post".
- 3. The University would manage to hold selection committees for promotion under Career Advancement Scheme at the earliest possible opportunity from amongst eligible teachers for promotion. However, the said process has to be completed within a span of twelve months from the date of eligibility of candidates.
- 4. Seniority among the Deans of Faculties/Heads of the Departments of studies/Principals/Directors of the Centres or holders of similar offices shall be determined with effect from the date they hold the office continuously.
- 5. If two or more persons have equal length of continuous service in a particular grade or post or the relative seniority of any person(s) is otherwise in doubt, the Musajjil (Registrar) may, on his own motion, at the request of any person, submit the matter to the Majlis-i-Muntazimah (Executive Council) whose decision thereon shall be final.
- 6. It shall be the duty of the Musajjil (Registrar) to prepare and maintain in respect of each category of employees to whom the provisions of this Ordinance apply, a complete and upto date seniority list in accordance with the provisions of this Ordinance.